

(d) The Commission takes appropriate action in all such cases as per provisions of MRTP Act, 1969, relating to unfair trade practices.

Export of Cars produced in India

*319 SHRI PRAKASH V. PATIL : Will the Minister of INDUSTRY be pleased to state

(a) whether the cars produced in India have attained the requisite standard to compete in the world market;

(b) if so, whether efforts have been made to export cars particularly those manufactured in the Public Sector; and

(c) if so, whether the foreign collaborators of Indian car manufacturers are making any efforts in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c). Indian car manufacturers are undergoing the process of modernisation which would, *inter-alia*, improve the exportability of Indian cars. Manufacturers like Maruti Udyog Ltd have already started exporting their vehicles in a limited way. The foreign collaborators of Maruti Udyog Ltd., are extending necessary cooperation with a view to maintain quality of the product to achieve international competitiveness.

[*Translation*]

**Sale of Wheat in Open Market
By F.C.I.**

*320 SHRI TEJA SINGH DARDI:
SHRI BALWANT SINGH
RAMOOWALIA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a). whether it is a fact that the Food Corporation of India had tried to sell wheat of 'A' and 'B' grades in the open market;

(b) if so, whether they succeeded in their efforts; and

(c) if not, the reasons therefore?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): (a) and (b). The Food Corporation

of India have sold 9.53 lakh tonnes of A & B categories of wheat, in the open market, from July, 1986, to 15.11.1986.

(c) : Does not arise.

[*English*]

**Advisory Panel on Technology Development in
Petrochemical Industry**

*321. DR. G. VIJAYA RAMA RAO :

Will the Minister of INDUSTRY be pleased to state :

(a) whether a standing advisory panel on technology development, as recommended by the National Committee on perspective planning of Petrochemical Industry, is being set up for research and development;

(b) if so, the broad outlines of the proposal;

(c) the expenditure incurred so far on research and development in petrochemicals and the results of its evaluation in terms of cost benefit; and

(d) whether use of renewable sources of energy such as alcohol from various substrates will be important part of research and development work in that industry?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d) The Committee for Perspective planning of Petrochemical Industry which submitted its Report on 3.9.1986 has recommended that a Standing Advisory Panel on Technology Development may be constituted comprising of senior representatives from Industry, R&D and Design Organisations, DGTD and other Departments concerned, for scrutinising and approving research and development programmes for the petrochemical industries. The recommendations of the Committee are under consideration

The actual planned expenditure incurred by the Public Sector Unit in the Petrochemical Industry on R&D schemes was about Rs. 4.2] crores during the 6th Five Year Plan and Rs. 1.37 crores in 1985-86. The R&D programmes for petrochemicals are planned and reviewed by this Department in Review Meetings and also in the Annual Plan discussions with the Planning Commission and other concerned agencies. The Scientific & Research Advisory Committee for